

HIGH COURT OF SIKKIM

CASES INSTITUTED, DISPOSED AND PENDING IN THE FIRST QUARTER OF THE YEAR, 2023

Name of the High Court	Quarter	Cases brought forwarded from the previous quarter (Nos.) (Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases (Nos.) (Civil/Criminal)			Pending cases at the end of the Quarter (Nos.)		
		Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ. CrI.)
High Court of Sikkim	I	133	30	163	22	05	27	20	04	24	135	31	166

ANNEXURE-II

STRENGTH OF JUDGES

Total Sanctioned Strength (III Qtr.)	Total Working Strength (III Qtr.)	Vacancy
03	03	Nil



Prepared by
[Signature]
 Assistant Registrar
 High Court of Sikkim
 Gangtok

Verified by:
[Signature]
 JOINT REGISTRAR
 HIGH COURT OF SIKKIM
 GANGTOK